

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL,

ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 05th day of April, 2018

Present:

HON'BLE DR. MURTAZA ALI, MEMBER (J)

Original Application No. 330/01565/2016

(U/S 19, Administrative Tribunal Act, 1985)

1. Km. Pallavi Sharma a/a 27 years D/o Late Prem Chand Sharma R/o Ward No. 10, Kali Charan Road, Subhash Nagar Bareilly.
2. Smt. Manju Sharma W/o late Prem Chand Sharma R/o Ward No. 10, Kali Charan Road, Subhash Nagar, Bareilly.

.....Applicants.

By Advocate – Shri Ashish Kumar.

V E R S U S

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
2. Divisional Railway Manager, Northern Railway, Moradabad.
3. Senior Divisional Personnel Officer Northern Railway, Moradabad.

.....Respondents.

By Advocates : Shri S.B. Singh.

O R D E R

Heard Shri Jaswant Singh proxy counsel for Shri Ashish Kumar, counsel for the applicants and Shri S.B. Singh, counsel for the respondents.

2. Counsel for the applicants submitted that as the case of the applicants are under consideration of the respondents, therefore, he does not want to press this OA at this stage. He prays for dismissal of OA with liberty to file fresh OA, if required.

3. Counsel for the respondents has no objection to the same.

4. In view of the prayer made by counsel for the applicants the OA is dismissed as not pressed. However, the applicants are at liberty to file fresh OA in case any cause of action arises. No costs.

(Dr. Murtaza Ali)
Member (J)

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